

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

72. IA 1962/2023
IN
C.P. (IB)/1075(MB)2020

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2023**

Name of the Party: Mr. Raman Bathla
Vs.
Perfect Mobile and Communication Pvt. Ltd.

Section 9, 54(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

IA-1962/2023

1. Mr. Manoj Mishra, Ld. Counsel for the Applicant present.
2. Heard the Counsel and perused the records.
3. **Reserved for orders.**

Sd/-

PRABHAT KUMAR
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)